

F. No. J-11017/1/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th April, 2022

ORDER

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":


Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the erstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

Tel. 011-23384831

Email: judicial-dla@nic.in

F. No. J-11017/16/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 11th October, 2017

ORDER

The President is pleased to engage following Advocates as Senior Panel Counsel / Central Govt. Counsel for the High Court of Tripura at Agartala and as Standing Govt. Counsel / Additional Standing Govt. Counsel for various District & Subordinate Courts in the State of Tripura for conducting Central Govt. litigation (except cases of Railways & Taxation), for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF TRIPURA AT AGARTALA

Senior Panel Counsel			
Sl. No.	Name (Shri)	Contact details	Enrollment No.
1.	Biswajit Deb	Ramnagar Road No. 4, Near Shishu Mahal School, PO Ramnagar, PS West Agartala, Dist. West Tripura, Pin-799002. Mob: 9436128637, 8794044094	523/1999 Effective from 13.03.1998
2.	Smt. Kalyani Roy	Shibnagar, College Road, PO-Agartala College, PS-East Agartala, Distt. West Tripura, Pin-799004. Mob: 9436125096	444/1999
Central Government Counsel			
3.	Siraj Ali	West Pratapgarh, Near Vivekananda H. S. School, PO-A.D. Nagar, Agartala, Tripura (W). Pin-799001. Mob: 8731076087 9774087313 Email: advocatesirajali@gmail.com	173/2004

Indresh Kumar

**DISTRICT & SUBORDINATE COURTS
IN THE STATE OF TRIPURA**

Sl. No.	Name (Shri)	Contact details	Enrollment No.
DISTRICT - SOUTH TRIPURA			
Standing Govt. Counsel			
1.	Pranab Biswas	Amlapara, PO & PS Belonia, Distt. South Tripura, Pin-799155. Mob: 9436595838 Email: pranab.biswas1960@rediffmail.com	22/1990
Additional Standing Govt. Counsel			
2.	Aktar Hossain Majumder	Bankar, PO & PS-Belonia, Dist. South Tripura, Pin-799155. Mob: 9436502265	166/2000
3.	Krishna Majumder	Vill. Sukanta Nagar, PO Subash Nagar, PS Belonia, Dist. South Tripura, Pin-799155. Mob: 9436502270, 8731810525	776/2006
DISTRICT - GOMATI			
Standing Govt. Counsel			
4.	Raju Datta	C/o shri Ashish Paul, Ramnagar Road No. 2, 3 rd Crossing Agartala-799002. Mob: 9774789434 Email: rajud603@gmail.com	1123/2008
Additional Standing Govt. Counsel			
5.	Rana Datta	Madhyapara, Udaipur, P.O. & P.S. R. K. Pur, Dist. Gomati, Tripura, Pin-799120. Mob: 9856550874	370/2011

Jaykumar

DISTRICT - SIPAHIJALA			
Standing Govt. Counsel			
6.	Manik Kr. Saha	Sonamura Town, W/No. 9, Sonamura Nagar Panchayat, P.O. & P.S. Sonamura, Dist. Sepahijala, Tripura, Pin-799181.	154/1986-87
Additional Standing Govt. Counsel			
7.	Smt. Madhumita Choudhury	Ramnagar, Road No. 6, Agartala, Tripura. Mob: 9862152597, 8014512262 Email: madhumitachoudhury29@gmail.com	1169/2008-09
8.	Sajal Kanti Singha	P.S. Bishramganj, Dist. Sepahijala, Tripura, Pin-799103. Mob: 9436133567	708/2002
9.	Biswajit Bhattacharjee	West Pratapgarh, Bardowali, P.O. & P.S.- A.D. Nagar, Agartala, District West Tripura, Pin-799003.	1230/2008-09
DISTRICT - WEST TRIPURA			
Standing Govt. Counsel			
10.	Indrajit Biswas	C/o Sushil Ranjan Saha, Melarmath, Agartala, West Tripura-799001. Mob: 9612285177, 9436342187	129/2011
Additional Standing Govt. Counsel			
11.	Bidyut Sutradhar	Barjala (Opp. TRTC Gate), P.O. Barjala, P.S. West Agartala, Dist. West Tripura. Mob: 9436136976 Email: Bidyutsutradhar@gmail.com	434/2005

Indrajit Biswas

12.	Smt. Chaitali Bhattacharjee	W/o Shri Nabendu Bhattacharjee, Dhaleswar, Road No. 8, PO Dhaleswar, PS East Agartala, District-West Tripura, Pin-799007. Mob: 9436926823 Email: chaitalibhattacharjeeadv@gmail.com	125/2009
13.	Jyoti Prakash Saha	Vill. & PO Old Agartala, PS Bodhijungnagar, Dist. West Tripura, Pin-799008.	316/1998-99
14.	Ashutosh Dhar	32, Netaji Subhash Chandra Road, PO Agartala, Dist. West Agartala, Sub Division Sadar, Dist. West Tripura. Mob: 9436458354, 9485161450	624/782/1979
15.	Arindam Ray	S/o Late Nitya Gopal Roy, Thakur Palli Road, Opp. Skylark Club, Krishna Nagar, Agartala, West Tripura. Pin-799001. Mob: 9862787102 Email: advocateray999@gmail.com	712/2010
16.	Arun Kumar Debnath	S/o Late Ramesh Chandra Debnath, Debendra Debnath Road, (Vivek Daily News Paper), PO Dhaleswar, Agartala, Tripura West.	A/40(A)(1)/1975
17.	Partha Sarathi Roy	Vill. Chinaihani, PO Agartala, Airport, Dist. West Tripura.	688/1999
18.	Sumit Debnath	Vill. Kalikapur, PO B. Rampur, Agartala, West Tripura, Pin-799002. Tel. 0381-2332599	--
19.	Dipa Bhattacharya	Ramnagar Road No. 2, PO Ramnagar, PS West Agartala, Dist. West Tripura, Pin-799002. Mob: 9402599521, 9774454278	25/2000
20.	Sudipta Sekhar Debnath	South Indranagar, PO Indranagar, PS East Agartala, Dist. West Tripura, Pin-799006. Mob: 9436461966	71/2007

Indranagar

21.	Ratan Debnath	ITI Road, PO Indranagar, Kunjavan, PS New Capital Complex, Dist. West Tripura, Pin-799006. Mob: 9436771344	239/1995
22.	Smt. Sarama Deb	Adarsh Palli, Milan Chakra, PO & PS A. D. Nagar, Dist. West Tripura, Pin-799003. Mob: 9774894979	790/2010
23.	Smt. Emily Chanda	W/o Shri Saumitra Ray, Sahid Khudiram Basu Lane, PO Dhaleswar, PS East Agartala, Dist. West Tripura, Pin-799007. Mob: 9436133915, 9436500635 Phone: 0381-2206995, 2225598 Email: saumitray2002@yahoo.co.in	277/2000
24.	Alak Datta	Joynagar, Dashamighat, Agartala, Tripura West, Pin-799001.	983/2010
DISTRICT- KHOWAI			
Standing Govt. Counsel			
25.	Smt. Asmita Banik	38/2, A. A. Road, Dhaleswar, Near R. K. Mission, Joyguru, P.O. Agartala College, P.S. East Agartala, Dist. West Tripura, Pin-799004. Mob: 9862799941, 8794934917 Email: advasmita.banik4@gmail.com	1338/2008-09
Additional Standing Govt. Counsel			
26.	Krishnapada Bhowmik	Vill-Mohanpur, Madhyapara, P.O. Manlishpur, P.S. Ranirbazar, Dist. West Tripura, Pin-799035.	54/2003
DISTRICT-DHALAI			
Standing Govt. Counsel			
27.	Shyamal Kanti Paul	Vill. Kalachari, P.O. Manikbhandar, P.S. Kamalpur, Dist. Dhalai, Tripura, Pin-799287. Mob: 9485142736, 9615801185	574/2010


Prasanna

Additional Standing Govt. Counsel			
28.	Tanmoy Chakraborty	Vivekananda Lane, Post & Vill. Jogendranagar, Agartala, Tripura (West), Pin-799004. Mob: 9774922804 Email: tanmoychakraborty746@gmail.com	--
DISTRICT- NORTH TRIPURA			
Standing Govt. Counsel			
29.	Pradip Kumar Nath	S/o Late Premananda Nath, Nayapara North, P.O. Dharmanagar, Dist. North Tripura. Mob: 9436477131	779/2004-05
Additional Standing Govt. Counsel			
30.	Bidhya Bhushan Das	Pragati Road, Nayapara, P.O. & P.S. Dharmanagar, Dist. North Tripura, Pin-799250.	222/2004
DISTRICT- UNAKOTI			
Standing Govt. Counsel			
31.	Debasish Saha	C/o Biswa Ranjan Das, Dhaleswar Road, No. 11, Agartala, P.O. Dhaleswar, P.S. East Agartala, Dist. West Tripura, Pin-799007. Mob: 8974674966, 8014716355	172/1995
Additional Standing Govt. Counsel			
32.	Debasish Das	East Gobindapur, P.O. & P.S. & Sub Division-Kailashaha, Dist. Earstwhile North Tripura (now Unakoti Tripura), Pin-799277. Mob: 8794062415 Phone: 03824222517	278/2009

Pradip

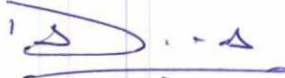
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Himangshu Deb, Asstt. SGI, High Court of Tripura at Agartala.
3. The District Judge, South Tripura, Gomati, Sipahijala, West Tripura, Khowai, Dhalai, North Tripura, Unakoti, all in the state of Tripura.
4. All the counsel listed above individually.
5. Cash (LA) Section, w. r. t. payment of Retainership fee to the above listed Standing Govt. Counsel w. e. f. the date of this order.
6. The Pay & Account Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. One copy to be uploaded on the website of this Department i. e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading "List of emapanelled counsel" for the information of all concerned.
9. Guard File/Judicial Section with 5 spare copies.


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